

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 22nd day of *October, 2019*.

**HON'BLE MS. AJANTA DAYALAN, MEMBER (A).
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

Original Application Number. 330/01491/2017.

Smt. Pratibha Yadav, aged about 39 years, wife of Aishwrya Yadav, R/o B-37/16, Raksha Vihar Colony, Shyam Nagar, Kanpur.

.....Applicant.

VE R S U S

1. Union of India through its Secretary, Ministry of Defence Production, 136 South Block, New Delhi.
2. The Director General of Quality Assurance Government of India, Ministry of Defence Production – DGQA, 308-A, D-I Wing, Sena Bhawan, New Delhi 110011.
3. The ADDL. DGQA(S), Addl. Directorate General of Quality Assurance (Stores), Department of Defence Production/DGQA, Nirman Bhawan, PO New Delhi.
4. The Controller of Quality Assurance (T&C), DGQA Complex, Ashok Path, Kanpur.

.....Respondents

Advocate for the applicant : Shri Anil Kumar Singh

Advocate for the Respondents: Shri Raghvendra Pratap Singh

O R D E R

No one is present for the applicant. .

2. Shri Raghvendra Pratap Singh, learned counsel for the respondents states that the OA has become infructuous as the applicant, whose transfer order has been challenged in this OA, has since joined at new place of posting. Learned counsel for the respondents further states that he has already spoken to the learned counsel for the applicant who has confirmed that the OA has in fact become infructuous.

3. In view of the submissions made by the learned counsel for the respondents, the OA is dismissed as having become infructuous. Consequently, interim order dated 06.12.2017 is vacated and related MA is also disposed of.

MEMBER-J.

MEMBER- A.

Anand...